

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

ITEM No. 127  
**CAA-09/PB/2019**

**IN THE MATTER OF:**

Shree Krishna Finbiz Pvt Ltd with  
Gupta Jewellers Pvt Ltd.

...

Applicant/Petitioner

**Order under Section 230-232**

**Order delivered on 27.08.2019**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

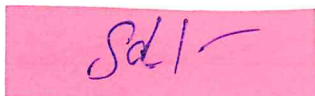
**PRESENTS:**

For the Petitioner: Mr. Mukesh Sukhija, Mr. Aabhas Singh, Advs  
For the OL: Mr. Akshay Joshi, Mr. Amish Tandon, Advs.  
For the RD: Ms. Sonam Sharma.  
For the ITD: Mr. Shubham Pandey Sr. Standing Counsel

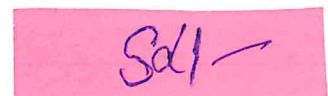
**ORDER**

Learned counsel for the applicant states that response filed by the Income Tax Department was not found in the case file but it is be filed on 27.08.2019.

Order is already reserved.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**